

up immediately. We are first electrifying the Howrah Burdwan section. When we complete this section, we will go over to the other section.

## WRITTEN ANSWERS TO QUESTIONS

### X-Ray Units

\*487. **Shri V. P. Nayar** : Will the Minister of Health be pleased to state :

(a) the number of X-Ray Units considered necessary for India under the Health Plans in the Second Five Year Plan; and

(b) whether Government have ascertained from Bharat Electronics, the number of such Units which could be produced by them?

**The Minister of Health (Rajkumari Amrit Kaur)** : (a) The Health plans in the Second Five Year Plan have not yet been finalised, and therefore, no realistic estimate is possible at this stage.

(b) No.

### Employment Exchanges

\*489. **Dr. Satyawadi** : Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 80 on the 26th July, 1955 and state whether all the States have submitted their views on the recommendations of the Shiva Rao Committee regarding the future of Employment Exchanges?

**The Minister of Labour (Shri Khandubhai Desai)** : No; replies from some of the State Governments are still due. However, the Conference of Labour Ministers held in Hyderabad in the first week of November 1955 decided that Employment Exchanges should be transferred to States on the 31st March 1956.

### Kandla Port

\*493. **Ch. Raghbir Singh** : Will the Minister of Transport be pleased to state :

(a) whether it is a fact that the progress of work on Kandla Port Project has been rather slow;

(b) if so, the reasons therefor; and

(c) the steps taken to speed up the work?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) to (c). In the initial stage the speed of execution of the works included in the main harbour contract was somewhat slow. This was due to the fact that the contracting firm which is a combine consisting of

Indian and foreign firms ran into difficulties due to lack of complete understanding between the partners. Government took timely action by pressing the contracting firm to reconstitute itself on a better basis. Penalties for delay were also imposed at certain stages and the work has now gathered satisfactory speed.

### Port Workers

\*496. **Shri Nambiar** : Will the Minister of Railways be pleased to state :

(a) whether Government have received any representation from the Vizagapatnam Harbour and Port Workers Union, Vizagapatnam complaining against classification of eye test to port lightening tindals a Vizagapatnam; and

(b) if so, the action Government have taken or Government propose to take on this?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) The South Eastern Railway Administration has reported that they have received a representation from the Vizagapatnam Harbour and Port Workers Union, Vizagapatnam, complaining against the classification of the port lightening tindals at Vizagapatnam for the purpose of vision test.

(b) The matter is under examination by the Chief Medical Officer, South Eastern Railway.

### Delhi-Rajkot Air Service

\*502. **Shri Jethalal Joshi** : Will the Minister of Communications be pleased to state :

(a) when Delhi-Rajkot air service will be started; and

(b) the names of the cities to be touched by the service and the approximate time it will take to reach Delhi from Rajkot and *vice versa*?

**The Deputy Minister of Communications (Shri Raj Bahadur)** : (a) The Delhi-Rajkot air service has been started with effect from the 1st December, 1955.

(b) The service will touch Bikaner, Jodhpur and Ahmedabad on the route. Approximate time taken from Delhi to Rajkot or *vice versa* is five hours and 30 minutes.

### Air Lines Users Councils

\*503. **Shri S. K. Rasmi** : Will the Minister of Communications be pleased to state :

(a) whether there is any proposal to set up Air Lines Users Councils, for inter-national and overseas services;